

SPECIAL BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/50(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Pooja Agrawal, Adv.] For the IRP
Mr. Subodh Kr. Agrawal, CA]
Mr. Rajesh Lihala, IRP]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of IRP present.
2. **IA(I.B.C)/50(KB)2024:**
 - a. This IA has been filed by the Resolution Professional to place on record the 3rd Progress Report, which is placed at page nos. 10 to 166 of the application. This IA is supported by an affidavit which is placed at page nos. 8 and 9 of the application. The 3rd Progress Report is taken on record, and this IA is accordingly **allowed and disposed of**.
 - b. Post the CP for further progress report on **09.04.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.